

श्री गो० ब० पन्त : यह तो उन को आदेश दिए गए हैं। माननीय सदस्य ने जो कहा है, उस के मुताबिक मैं फिर मिनिस्टर आफ़ हाज़र्सिंग को लिख दूंगा।

श्री लक्ष्मण राय : उन को तो मालूम है।

12:22 hrs.

PREFERENCE SHARES (REGULATION OF DIVIDENDS) BILL*

The Minister of Finance (Shri Morarji Desai): I beg to move for leave to introduce a Bill to regulate dividends on preference shares of certain companies.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to regulate dividends on preference shares of certain companies."

The motion was adopted.

Shri Morarji Desai: I introduce the Bill.

12:23 hrs.

INDIAN POST OFFICE (AMENDMENT) BILL*

The Minister of Transport and Communications (Dr. P. Subbarayan): I beg to move for leave to introduce a Bill further to amend the Indian Post Office Act, 1898.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Post Office Act, 1898."

The motion was adopted.

Dr. P. Subbarayan: I introduce the Bill.

12:24 hrs.

DRUGS (AMENDMENT) BILL—
contd.

Mr. Speaker: The House will now take up further consideration of the following motion moved by Shri Karmarkar on the 30th August, 1960, namely:—

"That the Bill further to amend the Drugs Act, 1940, as passed by Rajya Sabha, be taken into consideration."

Out of four hours that have been allotted, three hours and ten minutes have already been taken. Is the consideration stage over?

The Minister of Health (Shri Karmarkar): Not yet; some hon Members wanted to speak.

12:25 hrs.

BUSINESS OF THE HOUSE

Shri Braj Raj Singh (Firozabad): Sir, before you proceed with the Bill, may I make a suggestion? There was a motion to be taken up today, and it has been postponed. The motion about the floods in Orissa is to be taken up tomorrow. In Punjab also, there have very extensive floods. Since we have saved time on the No-Day-Yet-Named Motion on the Direct Taxation Enquiry Committee Report, would it be possible to allow more time for discussing the flood situation? Floods have occurred all over India. Could not all these things be discussed in the motion that is coming up?

Mr. Speaker: I am sure the matter will be communicated to the Minister of Parliamentary Affairs. So far as I am concerned, if there is time, I will allow more time. The Punjab floods may also be discussed then.

*Published in the Gazette of India Extraordinary, Part II, Section 2, dated 6.9.60.

†Introduced with the recommendation of the President.